

of every mine to construct thereat a creche, whereas in this mine there are three creches.

Director-General of the Federation of British Industries

1722. **Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Director-General of the Federation of British Industries visited Delhi recently;

(b) if so, whether any discussion took place; and

(c) the decisions, if any, arrived at?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (c). Sir Norman Kipping, Director General of the Federation of British Industries, called on some officials in the Ministry of Commerce and Industry on the 2nd November, 1959 and generally discussed with them matters relating to Indo-U.K. trade. The discussions consisted mainly of an exchange of views about the prospects of British goods in India. No decisions were taken as a result of these discussions.

Refugee Markets in New Delhi and Delhi

1723. **Shri Rameshwar Tantia:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Government are considering a request of refugee shopkeepers to grant ownership rights of the shops in refugee markets in New Delhi and Delhi allotted to them; and

(b) if so, what is the reaction of the Government to this request?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Out of 32 shopping centres constructed for displaced persons outside rehabilitation colonies in Delhi, proprietary rights are transferable in all the markets except the following:

1. New Central Market.
2. Kamla Market.

3. Sarojini Market.
4. Lajpat Rai Market.
5. Raisina Road Shops.
6. Pleasure Garden Market.
7. Angoori Bagh Shops.
8. Purdah Bagh Shops.
9. Shops on Qutab Road, M. M. Road and Roshanara Road built on road berms.

Copy of a note explaining the position in regard to these markets, which was circulated to the Members of Parliament in December, 1957, is placed on the Table of the Lok Sabha. [See Appendix III, annexure No. 65.] The decision is final and the Government have no intention of reopening it.

Trade with Belgium

1724. { **Shri Ram Garib:**
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Indian Trade with Belgium declined during the year 1958; and

(b) if so, the reasons therefor?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) Yes, Sir.

(b) The reduction in imports from Belgium was due mainly to India's import policy which is designed to conserve foreign exchange. Among the reasons for decline in exports were a fall in demand and competition from other supplying countries.

Greek Trade Delegation

1725. { **Shri Ram Garib:**
Shri Bhanja Deo:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether an official Greek Trade delegation visited India recently; and